

SPECIAL BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/347(KB)2020  
IA(I.B.C)/722(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

|                  |                                                                                 |
|------------------|---------------------------------------------------------------------------------|
| IN THE MATTER OF | <b>IL&amp;FS FINANCIAL SERVICES LIMITED<br/>VS<br/>E VILLAGE KENDRA LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 7</b>                                                          |

**Appearances (via video conferencing/physically)**

Ms.Nimisha Agarwal,Adv. ] For the RP

**O R D E R**

1. Ld. Counsel for the RP present.
2. **IA(I.B.C)/722(KB)2024-**
  - i. This IA has been filed by the RP for taking on record Progress Report, which is at page 24 and this application is duly supported by an affidavit of RP at page 9.
  - ii. This Progress Report is taken on record and IA is accordingly **allowed and disposed of.**
3. Post the matter for filing further progress report on **14/05/2024.**

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**